74.

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA. No.145/252/HDB/2018
NAME OF THE COMPANY	Ranjeet Estates Pvt. Ltd.
NAME OF THE PETITIONER(S)	Ranjeet Estates Pvt. Ltd.
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vascotva Nov Deva		dvswo@dvswo associates. Com (7989345999)	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			9
		,	

ORDER

Heard Mr. Vasudeva Rao. Devaki, Learned PCS for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 13.04.2018.

Member (Tech)

Member (Judl)